

सेवा में,

अवर सचिव,

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में।
महोदय,

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-246, दिनांक-20.01.2023 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

राजिए (स्याज-३) भी याजी

विश्वासभाजन,

योका कुमार पाण्डेय (राकेश कुमार पाण्डेय) सहायक

बिहार विधान सभा, पटना ।

16/0/03

Declaration of Assets and Liabilities

Year..2023..

I,...Rakesh Kumar Pandey, son/daughter/wife ofLate Rajdeo Paney, aged 45 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Assistant, give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

S. 198	Sr. Descriptio	n Self	Spouse			
	lo.		Name(S) Amrita Pandey	Name Satvam	1 Dependant-2 Name Shivam Kumar	Dependant-3 Etc. Name
	i) Cash	Rs 1800/	/- Rs-1200/	/- Self Depandant	1000/-	NII
	ii) Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs- 75,384/- a on 31.12.2022 S.B.I Bihar Vidhan Mandal		Nii	Rs- 3,000/- as on 31.12.2022 S.B.I,Beur Patna.	Nil
(iii)	Bonds, Debentures and Shares in companies	30,000/- Fixed Deposite in LIC	Nil	Nil	Nil	Nil
(iv	institutions, NSS, Postal Savings, LIC Policies, etc	8093 for LIC & 28,438/- Non Active		Nii	Nil .	Nil
(v)	Motor Vehicle (details of make, etc.)	s 1.Bajaj Pulsar 180cc Reg.No BR01AS6309 2.Bajaj Pulsar NS 200cc Reg.No BR01DD9677 3.Hyundai i20, Reg.No BR01FX6923	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-10 Gram	Gold-60 Gram Silver-200 Gram		Gold-10 Gram	Nil
(vii)	Other assets, such as values	Nil	Nil	Nil	Nil	Nil

of claims /		
interests	J. I	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

S	Description					3 -2 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - 2 - 2	
N	0.	Self	Spouse Name(S)	Dependant 1 Name	Dependant- 2 Name	Dependant Etc. Name	:-3 e
(1)	 Location(s) Survey number(s) Extent (Total measurement) Current market value 	Nil	Nil	Nil	Nil	Nil	
(ii)	Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil	Nil	Níl	Nil	
(iii)	(Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	A residential Building of 1.25 Kattha area of the name of my mother,near Ram Janki Mandir Beur ,Betaura,Patna	Nil	Nil	Nil	Nil	
(v)	Others (such as interest in property)	Share in ancestral property as per HUF(Till date share is not defined)	Nil	Nil	Nil	Nil	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

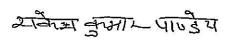
[Note: Please give separate details for each item)

यकेत्र कुमार पाण्डेय

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as on 31.12.2022 43,49,873/- Approx 2,39,997/- Approx	
(a)	(i) Loans from Banks	LIC HFL,Patna LIC HFL,Patna(Extention)		
	(ii) Loans from financial institutions	SBI Car Loan Nil	9,45,000/- Approx	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil	
	(b) dues to departments dealing with supply of water	Nil	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	Nil	
	(d) dues to departments dealing with telephones	Nil	Nil	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil	
	(f) Other dues, if any	Nil	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	RS-43,487 Assesment Year-2022-2023	Nil	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN-AGEPP4901B		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil	
-	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil	
	(iv) Property Tax	Nii	Nil	

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS/BLA-966
Gender	-	M (M/F)
Date of Birth	1-	1 0 0 3 1 9 7 7 (DD/MM/YYYY)
Class/Group	!-	B (A/B/C)
Cadre	!	Ribar I eniciative Accombly Secretariat Accistant
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;-	Patna Bihar



I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Rakesh Kumar Pandey

Designation: Assistant

Date: 10/02/2023

Department- Bihar Legislative Assembly ,Patna.

भाके स्कार पाउरेय

Note:

Place: Patna

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.